

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH
BEFORE THE REGISTRAR S.G. SHAH

I.A.Nos. 13-14 In CIVIL APPEAL NO(s).2707-2708/2003

Everest Wools Pvt. Ltd. & Ors. Appellant (s)

VERSUS

U.P. Financial Corpn. & Ors. Respondent(s)

Date: 15/04/2008 This Appeal was called on for hearing today.

For Appellant(s)
Mr. S.K. Verma,Adv.

For Respondent(s) Mr. Sandeep Singh,Adv.
Mr. Shrish Kumar Misra,Adv.

Ms. Sujata Kurdukar,Adv.
Mr. Aman Preet Singh,Adv.

UPON hearing counsel the Court made the following

ORDER

Fresh notice to unserved respondents by registered post A.D. Dasti service in addition is allowed as prayed for which is to be served upon concerned respondents directly.

Learned counsel Mr. Sandeep Singh appearing for Mr. Shirish Kumar Misra, Advocate accepts notice for respondent No.1.

Learned counsel Mr. Aman Preet Singh appearing for Ms. Sujata Kurdukar, Advocate accepts notice for respondent No.2 and seek time to file appearance. They may do so before 16.5.2008.

Appellants have to supply copies of I.A to them.
List the matter on 16.5.2008.

(S.G.SHAH)
Registrar